## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P.43(ND)/2016

IN THE MATTER OF:

Central Bank of India

... Applicant/petitioner

Vs.

M/s. Surya Pharmaceuticals Ltd.

Respondent

Order under Section 237(b) of the Companies Act

Order delivered on 07.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner

Mr. Jaswinder Singh, Ms. Shipra, Advs.

For the Respondent

Mr. Zorawar Singh, Advocate

## ORDER

Learned Counsel for the respondent prays for pass over but the learned Counsel for the petitioner expressed his inability to wait.

List the matter on 5th October, 2017.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

07.09.2017 V. Sethi